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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	<i>for N. Rajasekar.</i> Ashok Vishwanath	Petitioner Counsel	<i>N. Gopal</i>
2.	K. Kathiresan	Counsel for R2	<i>K. Kathiresan</i> 21/10/2016
3.	T.V.P. Sai Vihari Mr Rajasekar	Counsel for R3	<i>T.V.P. Sai Vihari</i>

ORDER

Shri Ashok Viswanath, proxy counsel for Shri D Gopal, representing counsel for petitioner, present and prayed time for submitting arguments. Shri K Kathiresan, counsel for R2 and Shri T V P Sai Vihari, proxy counsel for R3 are present. At request of proxy counsel for petitioner, time extended for hearing of the matter. Put up on 25.11.2016 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)